COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR NO. 3393 OF 2017

Dated: 28th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

West Bengal State Load Despatch Centre Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : --

ORDER

None represented for the Appellant.

List the matter on <u>23-10-2018</u>, subject to curing the defects within two weeks, i.e. on or before 12-10-2018 failing which the Appeal stands dismissed without reference to the Bench.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/kt